

**Annexure-5**

**Name of the corporate debtor: SAGA AUTOMOTIVE (INDIA) PRIVATE LIMITED;**

**Date of commencement of liquidation: 16.03.2021;**

**List of stakeholders as on: 29.12.2021**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Central Goods and Service Tax Division – A, (through Assistant Commissioner, Ms. Neelima Khorwal)	CENTRAL GOVERNMENT	13.04.21	125651334	125651334	Central excise duty along-with penalty and interest	0.00	NA	28.30	0.00	0.00	0.00	0.00	NIL
2	Employees Provident Fund Organisation	CENTRAL GOVERNMENT	12.04.21	688560.00	193452	Belated remittances of the statutory dues by the depart	0.00	NA	0.05	0.00	0.00	0.00	495108	The claim is under verification in want of documents by stakehold

